

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 40**

**CA No. 1156/19, 88/2020, 123/20 &  
124/21, 167/22, 118/23  
In  
CP No. 152/Chd/Pb/2019  
Under Section 241 & 242 of CA,  
2013 & R 11, NCLT**

**In the matter of:-**

Sanjeev Suri & Anr

...Petitioners

Vs.

Hansa Agencies Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 06.12.2023.

Sd/-  
**Court Officer**

November 6, 2023  
TNV